NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP 429(ND)/ 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: Mr. Rajinder Kumar Vs. M/s Serio India Inductive Components Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: Mr. Samcer Srivastava, Advocate for the Petitioner

ORDER

A request for adjournment is made on behalf of the Petitioner on the ground that the main counsel is out of station.

Let fresh steps be taken to serve the Respondent returnable on 19th January, 2018. Affidavit of service be filed.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)
Member (J)